

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 09-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1069/2010 (HEARING) IA/1/2010		THIMMARAYAPPA AND ANOTHER Vs SHIVARAMAIAH AND OTHERS	G. RAJAKUMAR AAND ASOCIATS
2	O.S. 1222/2012 (HEARING) IA/1/2012		Muniyamma Vs Narayana Reddy	M. ERAPPA REDDY
3	O.S. 983/2014 (HEARING) IA/1/2014		Yellappa Vs Venkatachalaiah R	M Venugopal
4	EX 66/2016 (HEARING)		Nethravathi Vs Narayanamma	Rajesh Gowda
5	O.S. 1813/2016 (HEARING) IA/1/2016 IA/2/2016		B M Venkatesh Vs Gopala Reddy S.V.	M/s Murali
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 283/2018 (HEARING)		Rangamma Vs Venkatalakshamma	K L Sujaya
7	O.S. 566/2019 (HEARING)		Susheela Vs Venkata Rao	K Murthy
8	O.S. 20/2001 (ARGUMENTS.)		MUNINANJAMMA @ CHIKKATHAYAMMA Vs DODDABBAIAH	KV
9	O.S. 260/2006 (ARGUMENTS.) IA/1/2006		B M MUNINARAYANAGOWDA Vs B RAMEGOWDA	N.G. GOVINDA GOWDA
10	Misc 68/2016 (ARGUMENTS.) IA/1/2016		Chaithra B V Vs Shivanna	V P S
Cases listed below are adjourned due to Covid 19				
11	O.S. 1339/2006 (SUMMONS) IA/1/2006	31-08-2020	REVAMMA Vs GIRIYAMMA	L P SURESH KSG ADVOCATE
12	O.S. 393/2008 (SUMMONS) IA/1/2008 IA/2/2008	31-08-2020	AMZAD BASHA Vs THE GOVERNMENT OF KARANTAKA	M.D.BASAVANNA D1 TO D4 - SRI.A.G.P
13	L.A.C. 3/2008 (SUMMONS)	31-08-2020	SHYLAJA Vs SPECIAL LAND ACQUISITION OFFICER	Narayanaswamy

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14	O.S. 713/2008 (SUMMONS) IA/1/2008 IA/2/2008	31-08-2020	DYAVANNA Vs THE GOVERNMENT OF KARNATA	M.D. BASAVANNA D1 TO 3 - SRI.B.PRASANNA, AGP
15	O.S. 816/2008 (SUMMONS)	31-08-2020	T G KRISHNAPPA Vs KENGARI NARAYANAPPA	D.S.MALI PATIL
16	O.S. 18/2010 (SUMMONS) IA/1/2010	31-08-2020	PADMA Vs PAPA REDDY	.G.S.PRASAD REDDY
17	O.S. 688/2010 (SUMMONS) IA/1/2010	31-08-2020	SUBBAMMA Vs MUNIVENKTAMMA AND OTHERS	C.N.VIKRAM
18	O.S. 751/2010 (SUMMONS) IA/1/2010 IA/2/2010	31-08-2020	MUNIYAPPA @ MUGANNA Vs NARAYANAMMA AND OTHERS	NARAYANA SWAMY
19	O.S. 396/2012 (SUMMONS) IA/1/2012	31-08-2020	GOWRAMMA Vs VENKATARAMANAPPA	S. S. ZULAPI
20	O.S. 749/2012 (SUMMONS) IA/1/2012 IA/2/2012	31-08-2020	Raja Gopal.A Vs Gopal.K	muniraju.K.N
21	O.S. 1078/2012 (SUMMONS) IA/1/2012	31-08-2020	Syed ameer sab Vs Nafeeza begum	Malluraiah
22	O.S. 1577/2014 (SUMMONS) IA/1/2014	08-09-2020	Kavya Vs Vinodha	
23	O.S. 1894/2014 (SUMMONS) IA/1/2014	08-09-2020	Nagaraj Vs Bebamma	T D M
24	O.S. 1324/2015 (SUMMONS) IA/1/2015 IA/2/2015	08-09-2020	Bhagyamma Vs Ms KRA Infrastructure Developers Pvt. Ltd.	RAJESH RAI K.
25	O.S. 1514/2015 (SUMMONS) IA/1/2015	08-09-2020	Vandana Vs Ramakrishnappa M	J.C.KUMAR
26	O.S. 1891/2015 (SUMMONS) IA/1/2015	08-09-2020	R L Murthy Vs Gowramma	Y.V.RADHAKRISHNA
27	O.S. 1058/2016 (SUMMONS) IA/1/2016	08-09-2020	Muniyappa alias Baragappa Vs Chikka Obamma	Rajesh Gowda

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28	Misc 69/2017 (SUMMONS)	08-09-2020	Gowramma Vs Madamma	
29	O.S. 1717/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	08-09-2020	Yellappa Vs Revaiah alias Revanna	
30	O.S. 79/2019 (SUMMONS) IA/1/2018	08-09-2020	Narayanaswamy A C Vs Doddaveerabadrappa	H M A
31	O.S. 868/2019 (SUMMONS) IA/1/2019	08-09-2020	Anusuya K Vs Ramakrishna K L	H V S
32	O.S. 1323/2019 (SUMMONS) IA/1/2019	08-09-2020	VANITHA Vs RAMAPPA C K	SATEESHA
33	O.S. 1762/2019 (SUMMONS) IA/1/2019 IA/2/2019	08-09-2020	Maria Jacintha Vs Sagaymary A	Manjunath Reddy
34	EX 71/2012 (NOTICE)	08-09-2020	DEVARAJ PANDE S Vs PADMA PRASANNA	SAMPATH
35	EX 30/2014 (NOTICE)	08-09-2020	Kempanna Vs C P Yogeshwara M L A	G Chandrashekaraiiah
36	FDP 48/2016 (NOTICE)	08-09-2020	J Muniraju Vs Jayaramaiah	
37	Misc 9/2017 (NOTICE)	08-09-2020	Jyothi Vs Sharadamma	V M L
38	Misc 20/2020 (NOTICE) IA/1/2020 IA/2/2020	08-09-2020	VENKATESH M V Vs NAGARAJA N	J M PATIL
39	O.S. 1248/2017 (A.D.R) IA/1/2017	08-09-2020	Ramakka Vs Narayanappa	K S R
40	O.S. 656/2018 (A.D.R) IA/1/2018 IA/2/2018	08-09-2020	Hemaraj Vs Gangadharappa	Bhojaraja
41	M.C. 81/2020 (A.D.R)	08-09-2020	Sunilkumar K Vs NIL	B M C

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42	O.S. 1425/2012 (ISSUES.) IA/1/2012	08-09-2020	LAKSHMAMMA Vs GALAPPA	V. MOHAN BABU
43	O.S. 1916/2014 (ISSUES.)	08-09-2020	Manjula Vs Venkatalakshamma	G V K
44	O.S. 1268/2016 (ISSUES.) IA/1/2016	08-09-2020	Challa Suresh Reddy Vs Ponnaganti Sumedha Reddy	
45	O.S. 1524/2016 (ISSUES.) IA/1/2016	08-09-2020	Rajeshwari V Vs Radhamma	N G V
46	O.S. 503/2011 (EVIDENCE.)	08-09-2020	VIKRAM Vs JAYAMMA AND OTHERS	V. VISHWANATH EXPARTY
47	O.S. 562/2014 (EVIDENCE.) IA/1/2014	08-09-2020	Ramakka Vs Thimmaiah	R T
48	R.A. 41/2016 (APPEARANCE OF PARTY) IA/1/2016 IA/2/2016 IA/3/2016	08-09-2020	Somashekar J, Since deceased by LRs Prema R Vs Rangamma	C Prakash